

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 335
ANSWERED ON 30/11/2021

UTILIZATION OF FUNDS UNDER MGNREGS

335. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether as many as 21 of 35 States/UTs have utilised over 100 per cent of their allocated funds under the Mahatma Gandhi Rural Employment Guarantee Scheme (MGNREGS) for financial year 2021-22 by October 29, 2021, if so, the details thereof, State-wise; and
- (b) whether the allocations for MGNREGS were increased to meet the demand for work, with the Revised Estimates for spending for the scheme as MGNREGS was a life-saver for the poor, especially migrant labourers, following the suddenlockdown announced by the Union Government; and
- (c) if so, the details thereof and the present status thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi NREGA is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States during the financial year. There is no State/UT-wise allocation of funds. The funds release under Mahatma Gandhi NREGA is based on the provision of the Act and Guidelines, issued thereunder. First tranche is released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. The 2nd Tranche is released on submission of proposal in the prescribed format by the State and subject to fulfillment of all the prescribed conditions. The proposal can be submitted after a State has utilized 75% of the total funds this year. If the proposal for 2nd Tranche is submitted after 1st October, then the Audit Report and Audited UC of the previous financial year is also required. Quantum of funds to be released as part of second tranche depends upon the performance of the State/UT.

(b): Fund release towards wage and material is a continuous process. There has been increase of more than 18% of funds allocation for the current financial year in comparison to previous financial year as Budget Estimate (BE). During the current financial year so far more than Rs.68,171 crore funds have been released to the States/UTs for the implementation of the scheme.

Whenever, additional fund is required, Ministry of Finance is requested to provide the funds. In the previous financial year, Ministry of Finance allocated Rs.50,000 crore additional funds for the scheme over and above that of BE.

Recently, Ministry of Finance allocated additional funds of Rs.10,000 crore for Mahatma Gandhi NREGA as an interim measure. Further, allocation may be made upon assessment of demand during the Revised Estimate (RE) stage.

(c): State/UTs wise release of funds for wage, material and administrative components under Mahatma Gandhi NREGA in the current financial year 2021-22 is given at **Annexure**.

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No.335 dated 30.11.2021

State/UTs wise release of funds for wage, material and administrative components under Mahatma Gandhi NREGA in the current financial year 2021-22.

(Rs. in crore)

SI. No.	State/UT	FY 2021-22 (as on 24.11.2021)
1	ANDAMAN AND NICOBAR	7.63
2	ANDHRA PRADESH	6271.76
3	ARUNACHAL PRADESH	262.82
4	ASSAM	1372.13
5	BIHAR	3942.28
6	CHHATTISGARH	2296.12
7	GOA	0.00
8	GUJARAT	1253.92
9	HARYANA	486.46
10	HIMACHAL PRADESH	467.42
11	JAMMU AND KASHMIR	360.19
12	JHARKHAND	2073.51
13	KARNATAKA	4263.73
14	KERALA	2040.79
15	LADAKH	29.57
16	LAKSHADWEEP	0.00
17	MADHYA PRADESH	5557.95
18	MAHARASHTRA	1109.54
19	MANIPUR	333.09
20	MEGHALAYA	574.24
21	MIZORAM	358.83
22	NAGALAND	317.81
23	ODISHA	4154.94
24	PUDUCHERRY	10.63
25	PUNJAB	797.96
26	RAJASTHAN	6829.77
27	SIKKIM	57.14
28	TAMIL NADU	6443.53
29	TELANGANA	3687.61
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00
31	TRIPURA	692.22
32	UTTAR PRADESH	5873.40
33	UTTARAKHAND	402.03
34	WEST BENGAL	5842.29
	Total	68,171.31